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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.A. 1111/2015 & CrI.M.A. 15905/2015**

**OM PRAKASH VERMA**

..... Appellant

Through **Mr. R.P. Luthra, Adv.**

versus

**C B I & ORS**

..... Respondents

Through **Mr. Sanjeev Bhandari, SPP.**  
**Mr. Rakesh Malhotra, Adv. for R-2 to R-4.**

**CORAM:**

**HON'BLE MR. JUSTICE ASHUTOSH KUMAR**

**ORDER**

% **26.04.2017**

Mr. Luthra, the learned advocate appearing for the appellant, seeks time to file an application seeking leave to appeal as mandated under section 372 of Code of Criminal Procedure.

Relist on 04.09.2017.

**ASHUTOSH KUMAR, J**

**APRIL 26, 2017**

**ab**